

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that the Single Bench presided over by the **Hon'ble Shri Justice Somasekhar Sundaresan** has, on account of paucity of time, adjourned the matters on the Daily Board dated 20th August 2025 as follows :

Sr No	Date	Sr No	Date
10 to 11	August 22,2025	47 to 57	September 30,2025
12	August 25,2025	58 to 68	October 01,2025
13	August 26,2025	69	August 26,2025
14 to 19	August 25,2025	71 to 79	October 03,2025
20 to 25	August 26,2025	80 to 90	October 06,2025
26 to 35	September 11,2025	91 to 105	October 07,2025
36 to 46	September 29,2025		

2. Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates. If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this 26th day of August, 2025.

By order,

sd/-
(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.